Houses near places of Archaeological importance like Iohole, Pattadkal, Lakhundi, Itagi Mahadeva Temple of Bijapur and Dharwar District of Mysore state;

- (b) whether any representation has also been received in this regard; and
- (c) if so, the action taken by Government?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH):
(a) During the Second and Third Plan period Tourist Bungalows were constructed at Bijapur, Aiholi and Badami. In the Fourth Plan it is proposed to develop additional tourist facilities in this area. Details are being worked out.

- (b) No. Sir.
- (c) Does not arise.

## Dethi Police Non-Gazetted Karamchari Sangh

9580. SHRI SHIVA KUMAR SHASTRI: SHRI A. SREEDHARAN: SHRI SEZHIYAN: SHRI BHOGENDRA JHA: SHRI LATAFAT ALI KHAN: SHRI GUNANAND THAKUR: SHRI SATYA NARAIN SINGH: SHRI GEORGE FERNANDES: SHRI RAMAVATAR SHASTRI: SHRI K. M. MADHUKAR : SHR! KIKAR SINGH: SHRI ONKAR LAL BERWA! SHRI D. R. PARMAR: SHRI R. K. AMIN: SHRI RAMACHANDRA J. AMIN: SHRI P. N. SOLANKI: SHRI KAMESHWAR SINGH: SHRI CHANDRA SHEKHAR SINGH: SHRI CHITTARANJAN ROY 1 SHRI S. M. BANERJEE: SHRI P. RAMAMURTI: SHRI SURAJ BHAN: SHRI YASHPAL SINGH: SHRI UMANATH: SHRI DEVEN SEN: SHRI MAHARAJ SINGH BHARATI:

SHRI ARJUN SINGH BHADORIA: SHRI K. LAKKAPPA: SHRI SAMAR GUHA: SHRI S. KUNDU: SHRI O. P. TYAGI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Shri Bhagwan Das Shastri, the President of the Delhi Police Non-Gazetted Karamchari Sangh, is on hunger strike;
- (b) if so, since when, where and the reasons therefor;
- (c) whether the Delhi Administration appointed the Magistrates to try the cases arising out of the Delhi Police agitation in utter disregard and in contravention of the orders of the Supreme Court of India and the said Magistrates were ordered to be removed by the Supreme Court of India; and
- (d) if so, the action proposed to be taken against the officers for violating the orders of the Supreme Court?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) and (b). It is reported that Shri Bhagwan Das Shastri, ex-Head Constable of Delhi Police commenced a 72 hour hunger strike outside the North Block, from the morning of April 16, 1968. As per reports available, the main demands put forth by Shri Shastri are that cases against those members of the Delhi Police who took part in the police agitation last year be withdrawn and all of them re-instated in service and that the Khosla Commission report be implemented.

- (c) No, Sir.
- (d) Does not arise.

12.06 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Shortage of Drinking Water in Ramakrishnapuram and other Colonies for Government Emyloyees in Delhi

भी बलराज मचोक (दक्षिण दिल्ली) : मुख्यक्ष महोदय, में प्रविलम्बनीय लोक महत्व 1739

के निम्नलिखित विषय की घोर स्वास्थ्य, परिन् वार नियोजन तथा नगरीय विकास मंत्री का का ज्यान दिलाता हूं घौर प्रार्थना करता हूं कि वह इस बारे में एक वक्तस्य दें:—

"दिल्ली में सरकारी कर्मचारियों के लिए रामकृष्णपुरम तथा ग्रन्य बस्तियों में पीने के पानी की ग्रत्यिक कमी।"

THE MINISTER OF HEALTH. FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATYA NARAYAN SINHA): Sir, there are several colonies for Government servants located in various parts of Delhi and there is no shortage of drinking water in most of them. Some shortage of water is, however, felt in the following colonies.

- Quarters located in certain Sectors of Ramakrishnapuram.
- Quarters located in Timarpur Area.
- Quarters located in Sewa Nagar Area.

In Sectors 3 and 4 and also 8 and 9 of Ramakrishnapuram, shortage of water is felt at times because this area is at a higher elevation. To provide relief there, a booster pumping station has already been established. As a permanent measure, the entire distribution system of this area has been taken into account in the future planning of the Kajlash Reservoir Scheme being executed for South Delhi area at a cost of Rs. 1.33 crores and is expected to be completed in March, 1970.

In Timarpur and Sewa Nagar areas, there is shortage of water because the old distribution system, which was laid several years ago, has become outmoded and there too much pressure on it. The question of remodelling of the distribution system and provision of sumps, booster pumps and overhead tanks, wherever necessary, has been taken up by the Delhi Water Supply, and Sewage Disposal Undertaking with the C.P.W.D. in March, 1968.

Supply of water to about 1,200 quarters constructed by C.P.W.D. in Sectors 8 and 9 of Ramakrishaapuram was commenced in November, 1967, by the Delhi Municipal Corporation. Two underground reservoirs of 50,000 gallons capacity each have been

provided in the area. About 1.5 lack gallons of water is being supplied daily to these quarters. About 6,000 persons are estimated to be living in these quarters and the rate of water supplied comes to 25 gallons per copita per day. During summer months, the demand of water goes up and for the quarters located in Sectors 8 and 9 this is the first summer season. On 29.4.1968 shortage of water was felt for the first time in these Sectors, and soon after the Delhi Water Supply and Sewage Disposals Undertaking took suitable steps improve the situation. The supply position is now reported to be fairly under control.

River Yamuna which is the major source of water supply to Delbi has plenty of water above Wazirabad except during the months of March to June. To meet the shortage during this period, arrangement has been made with the Government of Haryana State for delivery of 325 cusecs from the Bhakra reservoir through Western Yamuna Canal. The shortage of supply in River Yamuna is thus made good by the supply from Bhakra during this period of the year.

The position of raw water in the River Yamuna at Wazirabad is so far satisfactory and the Delhi Water Supply and Sewage Disposal Undertaking did not have to get any supplies from the Canal Water in River Yamuna yet this year. There is, in fact, no shortage of water supply at present in most of the areas excepting complaints of low pressure in certain areas. A close watch is, however, being kept on river position at Wazirabad and as soon as its discharge goes down, the Canal Water will be released to boost water supply in the river. Advance intimation about this has already been given by the Delhi Water Supply and Sewage Disposal Undertaking to the Superintending Engineer, Western Yamuna Canal. There is thus no likelihood of curtailment of water supply to Delhi during the current summer season.

It might be mentioned that as against the daily average supply of 88.10 million gallons of water during 1963-64, the present supply is 146.80 million gallons per day almost double. Steps to augment the water supply of Delhi are also in hand,

श्री बलराज मधोक : ग्रष्ट्यक्ष महोदय, यह उत्तर ऐसा ही है जैसे सवाल चना, जवाब गन्द्रम, धाग घ्राज लगी हुई है, लेकिन यह बता रहे हैं कि 1970 तक प्रबन्ध हो जायेगा। दिल्ली की ग्राबादी 1947 में पांच लाख थी. लेकिन ग्राज लगभग 40 लाख है, ग्राबादी तेजी से बढ रही है, उसके मुकाबले में पानी की सप्लाई बहुत कम बढ़ी है। पानी एक बुनियादी म्रावश्यकता है, जोकि मवश्य मिलनी चाहिये। पानी की यह कठिनाई ज्यादातर उन बस्तियों में है, जो नई बनी हैं, पूराना शहर तो एक छोटा सा क्षेत्र रह गया है, सारी श्राबादी बाहर की नई बस्तियों में, जिनमें कुछ रिहैबिलीटेशन की बस्तियां हैं, कुछ सरकारी कर्मचारियों की बस्तियां हैं, कुछ ऐसे गांव हैं, जो पहले बाहर थे, लेकिन ग्रब ग्रबंनाइज हो गये हैं, रहती है। माज स्थिति यह है कि शहर के कुछ भागों में तो पानी 24 घन्टे मिलता है, कछ में चार घन्टे, कछ में छः घन्टे और कछ में एक घन्टे भी नहीं मिलता है। इस समाजवादी सरकार का यह समाजवादी ढांचा है, जिसमें पानी का कोई प्रबन्घ नहीं है।

जहां तक रामकृष्णपूरम का संबन्ध है मैंने एक महीना हम्रा स्वास्थ्य मन्त्री जी का ध्यान इस म्रोर खींचा था भ्रौर कहा था कि वहां पर पानी की शिकायत होगी । इन्होंने मुक्ते बताया था कि म्रप्रैल तक पानी का प्रवन्ध हो जायगा, लेकिन ज्यों ही गर्मी ग्रुरू हुई, वहां पर पानी की कठिनाई शुरू हो गई। 25 स्रप्रैल को 9,10 श्रौर 12 सैक्टरों में सिर्फ ग्राधा घन्टा पानी मिला और 28-28 अप्रैल को तो बिलकुल ही बन्द हो गया, एक तरह से वहां पर हाहाकार मच गया, दो-दो रुपये का पीने के पानी का घड़ाबिका। वहां पर एक सभा हुई, जिसमें मैंने कुछ लानत-मलामत की तो उस के बाद कुछ प्रबन्ध हुमा। कहते हैं कि वहां पर बूस्टर पम्प लगे हुए हैं, लेकिन पानी वहां नहीं पहुँ-चता। रिंग रोड के एक तरफ़ रामकृष्णपुरम में जहां गवर्नमेन्द सर्वेन्ट्स रहते हैं श्रीर द्रोन

मिल्जले क्वार्टर्स बने हुए हैं, वहां तो पानी नहीं पहुँचता, लेकिन रिंग रोड के दूसरी तरफ जहां ब्राठ मिल्जले मकान हैं, जिनमें अफसर लोग रहते हैं, वहां 24 घन्टे पानी पहुँचता है। एक ग्रोर बहुमिल्जला मकानों में पानी पहुँच सकता है, लेकिन दूसरी ग्रोर ग्राघा घन्टा भी पानी न मिले—इस लिये मैं सरकार से पूछना चाहता हूँ चूं कि ग्रापके पास पानी की कमी है, इसलिये वहां पर यह कमी दूर नहीं होगी, तो क्या सरकार उस क्षेत्र में जो पुराने कुएं हैं, उन पुराने कुग्नों के अन्दर ट्यूबबेल लगवा कर या पम्प लगवा कर, जब तक ग्रापकी स्कीमें चालू नहीं होतीं, वहां पर पानी उपलब्ध कराने की व्यवस्था करेंगे ?

दूसरे—क्या सरकार दिल्ली में इस तरह का प्रबन्ध करेगी कि जब तक पानी की कमी है, तब तक सारी दिल्ली में पानी का समान रूप से वितरए हो ? सभी को बराबर पानी मिले, ऐसा न हो कि एक जगह तो पानी 24 घन्टे श्राता है श्रौर दूसरी जगह श्राधा घन्टे के लिये भी पानी नहीं मिलता है।

तीसरे जब तक ये दोनों व्यवस्थायें नहीं होती हैं, क्या सरकार तब तक वहां पर पानी के टैंकरों को भेज कर लोगों को पानी उपलब्ध करायेगी ?

चौथे नया ग्राप स्वयं मेरे साथे चल कर वहां की स्थिति को देखेंगे। सुनी-सुनाई बातों से काम नहीं चलेगा, ग्राप मेरे साथ स्वयं जा कर देखें कि वहां की स्थिति क्या है?

श्री सत्यनारायए। सिन्हा: माननीय सदस्य ने जैसा कहा - मैं मानता हूँ कि दिख्ली में पानी की शिकायत है, लेकिन ग्राज से नहीं है कई सालों से यह शिकायत चली ग्रा रही है। ग्राज भी दिल्ली में दूसरे शहरों के मुकाबले पानी का पर-कैपिटा कन्जम्पशन जितना है, उतना मद्रास में नहीं है, कलकत्ता में नहीं है, कृम्बई में नहीं है। यह फिगजं की बात है, इस 1743 Water Shortage in VAISAKHA 13, 1890 (SAKA) Govt. Colonies (C.A.) 1744 की ग्राप देख सकते हैं। लेकिन इस से हमारा नई दिल्ली म्युनिस्पिल कमेटी का है, मैट्रोपो-मतलब नहीं है..... लिटन कौन्सिल का ग्रीर दिल्ली एडिमिनिस्ट्रेशन

भी बस राज मधोक: मेरा सवाल पर-कैपिटा कन्जम्पशन से कोई सम्बन्ध नहीं रखता है। ग्रापका 500 गैलन का प्रयोग होगा, सवाल यह है कि ग्राप कौमन मैन को कितना दे रहे हैं?

श्री सस्य नारायए सिन्हा : प्रापने कहा कि बेशी-पानी का इन्तजाम नहीं किया — 1958-69 में 62 मिलियन गैलन पानी का कन्जम्पशन या, जो आज बढ़ते बढ़ते 146 मिलियन गैलन हो गया है — ढाई गुना बढ़ गया है । 1965-66 में यह 106 मिलियन गैलन था लेकिन आज 146 मिलियन गैलन हो गया है। यह बात सही है कि—

जैसे-जैसे सुरसा वदन बढ़ावा, तासु दुगुरा किप रूप दिखावा। जितने पानी का हम इन्त-जाम करते हैं, उस से बेशी लोग यहां पर आ जाते हैं और इस वजह से पानी की कमी हो जाती है।

लेकिन मैं माननीय सदस्य को विश्वास दिलाता हूं कि जितनी भी पानी के सम्बन्ध में हमारी स्कीमें हैं, जिन में से कुछ पूरी हो गई है, कुछ बन रही हैं, श्रीर कुछ के बारे में प्रयत्न किया जा रहा है। सारी की सारी स्कीमें यकायक तो पूरी हो नहीं सकती, 35-36 करोड़ रुपये की स्कीमें हैं, 1970 तक ही पूरी हो पायेंगी। रामकृष्णपुरम को ही ले लीजिये, वहां पर जो कार्य हो रहा है, एक साल के बाद ही हम यह कह सकेंगे कि वहां की जो शिकायत है वह हमेशा के लिये दूर हो जायगी।

इस समय की जो हालत है, उस को सुघा-रने के लिये वक्सं हाउसिंग मिनिस्टर साहब से मेरी बात हुई थी—लेकिन एक बात माननीय सदस्य जानते हैं कि इस पानी के इन्तजाम के लिये जवाब तो मुफ्ते देना पड़ता है जब कि कुछ मामलों में प्रधिकार कारपोरेशन का है, नई दिल्ली म्युनिस्पिल कमेटी का है, मैट्रोपो-लिटन कौन्सिल का श्रौर दिल्ली एडिमिनिस्ट्रेशन का है। श्रगर स्पीकर साहब मुफ्ने इजाजत दें तो मैं ग्रपनी हालत एक कपलेट में बतलाऊ, जिससे ग्राप को पता चलेगा कि ग्राज हमारी हालत क्या है--

> उन्हीं की महिफिल सजा रहा है, चिराग मेरा है रात उन की, उन्हीं की बातें बता रहा हूं, जुबान मेरी है दिमाग़ उन का।

श्री मधु लिमये (मुंगेर): लेकिन इस से पानी नहीं मिलेगा। शेर तो बहुत बढ़िया है, परन्तुहम को तो पानी चाहिये।

श्री बल राज मधोक: यह कह रहे हैं कि दिल्ली में यूनिफाइड अथोरिटीज नहीं है। हम तो बार बार सुकाव दे रहे हैं कि मल्टीप्लिस्टी आफ़ अथोरटीज को कम कीजिये। यह काम आपका है, मेरा नहीं है। मेरे प्रक्तों के आपने उत्तर नहीं दिये हैं - जब तक पानी की कमी है, तब तक सब जगहों पर पानी का समान वितरण हो, दूसरे—उन इलाकों में जो पुराने कूएं हैं उन का उपयोग पानी के लिये किया जाय। हम को पानी चाहिये, कविता नहीं चाहिये।

श्री हरव्याल देवगुरा (पूर्व दिल्ली): ग्राप हमारे हाथ में दे दीजिये, हम कर के दिखा देंगे।

श्री सत्य नारायण सिन्हाः वह तो दिया गया है। मैंने अभी बताया है कि यह श्रस्ति-यार कारपोरेशन और मैंट्रोपोलिटन वालों को दिया गया है।

MR. SPEAKER: May I request the Health Minister to reply to the specific questions asked by the hon. Member. There should be tube-wells and until you do that, you should supply water through lorries.

SHRI BAL RAJ MADHOK: Also uniform supply of water.

श्री सत्य नारायस्य सिन्हा : वक्सं हार्जिसन मिनिस्टर साहब ने मुक्ते बताया है कि रामकृष्ण पुरम में काफी ट्यूब-बेल्ब लगाये जा रहे हैं, हैण्ड पम्प्स लग रहे हैं, वह पानी पीने के लायक तो नहीं होगा, लेकिन स्नान ग्रीर दूसरे कामों में उस का उपयोग हो सकता है। जहां-जहां पानी की दिक्कत है, हम टैंकरों के जरिये या दूसरे साधनों से पानी पहुँचाने की कोशिश कर रहे हैं। मैं यह मानता है.....

श्री बलराज मधोक: समान वितरण के बारे में?

श्री सत्य नारायं ए सिन्हा: नई दिल्ली में 60 गैलन पर-कैपिटा पानी की कन्जम्पञ्चन है, जब कि दूसरी जगह 41 है। माननीय सदस्य कैसे मकान में रहते हैं, हम कैसे मकान में रहते हैं, एवमेन्ट पर कैसे लोग सोते हैं, सब को बरा-बर कर दिया जाय तो बहुत अच्छी बात है, लेकिन समानता अभी आई नहीं है। हमारे जो बी० आइ० पीज हैं, जितने हमारे सदस्य हैं, उन के ऊपर भी, हम लोगों पर भी 60 गैलन पर-कैपिटा पानी खर्च होता है, बड़ा अच्छा है कि बराबर कर दिया जाय, दूसरी चीजों को भी बराबर कर दिया जाय, तब पता चल जायगा।

SHRI D. C. SHARMA (Gurdaspur) : I have been touched by the moving statement which the hon. Minister has made, but I want to ask him: (a) How does he explain that on the one side of the road water goes up to the seventh storey of a building and on the other side of the road it does not get even into the first floor; (b) how is it that while we have been making plans about everything, from shoefaces up to outer space, we have not made a ten-year plan for water supply taking into account the fact that the population of Delhi is increasing day by day; (c) what has the Government done all these days in order that this essential necessity of citizens of Delhi or of any other State should be under a central authority, for instance, under the Minister of Works, Housing and Supply or under the Minister of Health;

have they made any efforts all these years and, if they have made, why have they failed; and (d) when will it be that we shall have one central authority for water supply and when we have adequate water supply in all the areas of Delhi, in the new colonies, in old Delhi, in New Deshi and even in that part which now constitutes the Delhi electorate to which some of my hon. friends are very much attached?

SHRI SATYA NARAYAN SINHA:
Adequate supply of water to all the areas
that my hon. friend has mentioned will take
some time. As I have explained, there are
certain schemes which are under process;
some are being completed and some have
been sanctioned. I cannot say that in the
near future or in the very near future the
emire problem is going to be solved. We
have to accept that.

As regards the central authority, as I had explained, politics stands in the way. I do not know why this should not have been done. We are going to take this up earnestly. With the co-operation of all the friends here, the Members of this House, we must have some central authority. It does not matter where it is, but this kind of multi authorities working and nobody having complete control over it must end. Unless this ends chronic problem will not be solved.

Then, as he has said, I quite agree that there has been not so much scarcity of water in the Ramkrishnapuram area-as he has pointed out, on the other side of the road there are multi-storeyed buildings and water goes up to the seventh storey; that is true as of maldistribution. is no doubt that this is all due maldistribution. We have discussed matter with the Chief neer and other people before coming to the House and they have promised that the maldistribution would be rectified. I do not know how far we shall succeed but they have given the assurance that at least 25 gallons per day per copita will be assured for Ramakrishnapuram. Of course, the adjustment of time for supply will be intimated. I hope that at least after this summer season they have promised in the month of september they will be able to give more adequate supply.

SHRI TENNETI VISWANATHAM (Visakhapatnams): We are living on the banks of the Yamuna whose water were touched by the divine feet of Lord Krishna and today, 20 years after independence, the Minister is saying that by 1970 we will give drinking water to the resident of these places.

SHRI SATYA NARAYAN SINHA: Adequate drinking water.

SHRI TENNETI VISWANATHAM: He has said, "adequate,"

Is it not a fact that the requirements sector 8 in Ramakrishnapuram are 1,60,000 gallons and you are supplying only 50,000 gallons? Is it not a fact that the requirement of sector 9 is 1,40,000 gallous and you are supplying only 50,000 gallans? Is it not a fact that in sector 12 you asked people to occupy houses and premised 40,000 gallons and you are supplying zero? What is the use of talking of 1970 and talking us all into general averages? May I ask whether the Minister is not carried away by the department by going into generalities? Here is a specific question raised in this call-attention motion about a specific locality? We know that it is very easy. If the Government only thinks of constructing some infiltration gallories in the Yamuna River, they can solve the whole question. They can tap subsoil They did nothing for 20 years. water. it not a fact that we get notices in summer that supply is cut down because of shortage of water and in rainy season we get notices of cutting off supplies because there is excess water or because the river has moved away somewhere, to this side or that side? Has the Minister realised that there is some thing very deficient in the working of the water works engineering department? Is the Minister going to take any particular steps to set right this imbalance in particular areas? There is no use talking about general averages of Delhi. Is it not a fact that in the multistoreyed buildings in sector 13 you supply water all the 24 hours and in sectors 8 and 9 they get nothing? Therefore may I know whether the Minister will take special care to set right these things rather than go into generalities and lose sight of the problem?

SHRI SATYA NARAYAN SINHA: The hon. Member is to some extent correct

that we are not in a position to meet whatever requirement they have in Ramakrishnapuram. But whatever water they are getting at present is going to be augmented, as I have said, by putting up hand pumps not for drinking water but for bathing washing clothes and other things. To that extent this scarcity will be relieved.

About a certain project that he talked of, it is already in hand. After four or five years when all these schemes are completed there will be surplus of water in Delhi. But for some time you have got to wait. As I have said, I have asked them to assure 25 gallons per day per cap ita besides the water which they will get out of the hand pumps. We should be satisfied for the present. What cannot be cured must be endured.

12 28 hrs.

RE. QUESTION OF PRIVILEGE

बी कंबर लगल गुप्त (दिल्ली सदर) : अध्यक्ष महोदय, में रूल 229 की तहत, आपकी आक्षा से, एक प्रिविलेज का प्रस्ताव सदन के सामने रखना चाहता हूँ। जैसा कि आपको मालूम है कि हमारे कच्छ, की साढ़े तीन सौ मील जमीन...

MR. SPEAKER: You are going into the Kutch problem. If you want to tell anything, tell me about the others.

SHRI KANWAR LAL GUPTA: 1 am not discussing Kutch. You will not find me irrelevant.

कच्छ की साढ़े तीन सौ मील जमीन देने के विरोध में जो सत्याग्रह चल रहा है, उसमें इस सदन के तीन माननीय सदस्य सत्याग्रही की हैसियत से गिरफ्तारी के लिये गये थे । उन्हें पुलिस ने 30 तारीख को लगभग पीने 11 बजे गिरफ्तार किया। उसमें श्री बृज श्रूषणा लील जी श्रीमती शकुष्तला नायर भीर श्री भारत सिंह चौहान, तीनों ही सदस्य एक साथ गये थे। जीव वे सावज़ी से ग्रागे पुल से 5-6 मील परे गये ती पुलिस खुग्निन्टेन्डेन्ट के उनको रोका